

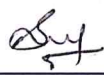
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB).102/10/HDB//2017
NAME OF THE COMPANY	Admiron Life Sciences Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of Y. SURYANARAYANA	counsel for Petitioner	surya.corporate.lawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms.C.Shilpa on behalf of Mr.Y.Suryanarayana, Learned Counsel for the Petitioner and Mr.V.K.Sajith, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent ^{wanted to} file C.A. seeking extension of time. Post the case on 01.01.2018.


Member (T)

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Member (J)